

- (2) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1967-68 along with the audited accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1200/69].

NOTIFICATION UNDER CINEMATOGRAPH ACT

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table of the Cinematograph (Censorship) Amendment Rules, 1969, published in Notification No. G.S.R. 977 (English version) and G.S.R. 978 (Hindi version) in Gazette of India dated the 19th April, 1969, under sub-section (3) of section 8 of the Cinematograph Act, 1958. [Placed in Library. See No. LT—1201/69].

NOTIFICATIONS UNDER EMPLOYEES' PROVIDENT FUNDS ACT

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table:

- (1) A copy of the Employees' Provident Funds (Amendment) Scheme, 1969, published in Notification No. G.S.R. 1017 in Gazette of India dated the 26th April, 1969, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952.
- (2) A copy of Notification No. G.S.R. 1018 published in Gazette of India dated the 26th April, 1969 adding the ferro-manganese industry to the First Schedule to Employees' Provident Funds Act, 1952, under sub-section (2) of section 4 of the said Act.

[Placed in Library. See No. LT 1202/69].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT.

SHRI BHAKT DARSHAN: On behalf of Shri Shinde I beg to lay in the Table a copy of each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (i) G.S.R. 1056 (English version) and G.S.R. 1057 (Hindi version) published in Gazette of India dated the 3rd May, 1969.
- (ii) The Delhi Roller Mills Wheat Products (Ex-mill and Retail) Price Control (Amendment) Order, 1969, published in Notification No. G.S.R. 1102 in Gazette of India dated the 3rd May, 1969.
- (iii) The Roller Mills Wheat Products (Ex-mill) Price Control Order, 1969 published in Notification No. G.S.R. 1103 in Gazette of India dated the 3rd May, 1969. [Placed in Library See No. LT-1203/69]

NOTIFICATION UNDER INDIAN TELEGRAPH ACT.

SHRI SHER SINGH: I beg to lay on the Table a copy of the Indian Telegraph (Eighth Amendment) Rules, 1969, published in Notification No. G.S.R. 1080 in Gazette of India dated the 28th April, 1969, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-1204/69]. (Interruptions).

MR. DEPUTY-SPEAKER: You are not of setting a good example for the youth of the Country, Mr. Sondhi. Please resume your seat. (Interruptions).

STATEMENT CORRECTING STATEMENT RE. NARMADA WATER DISPUTES

THE MINISTER OF IRRIGATION AND POWER (Dr. K.L. RAO): Sir, I beg to lay on the Table a statement correcting the statement made on 12th May 1969 regarding Narmada Water Dispute.